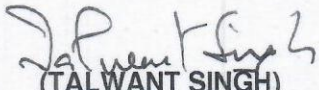


**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI**  
**ORDER**

In supersession of earlier order, the following Judicial Officers are hereby authorized to act as Link courts to dispose of urgent matters including executions filed in the courts, mentioned in Column No. 1, with immediate effect :-

S.No	Name of Judicial Officer (Column No.1)	1st Link Judicial Officer	2nd Link Judicial Officer
1	Sh. Prashant Sharma, SCJ-cum-RC	Sh. Gajender Singh Nagar ARC-cum-ARC	Ms. Renu Chaudhary Civil Judge-03
2	Sh. Ankit Singla, JSCC-cum-ASCJ-Cum-GJ	Ms. Renu Chaudhary Civil Judge-03	Ms. Tanya Singh Civil Judge-01
3	Sh. Gajender Singh Nagar ACJ-cum-ARC	Ms. Susheel Bala Dagar CCJ-cum-ARC	Sh. Shirish Aggarwal ARC
4	Ms. Susheel Bala Dagar CCJ-cum-ARC	Sh. Ankit Singla JSCC-cum-ASCJ-cum-GJ	Sh. Puneet Pahwa ARC
5	Sh. Shirish Aggarwal ARC	Sh. Puneet Pahwa ARC	Ms. Susheel Bala Dagar CCJ-cum-ARC
6	Sh. Puneet Pahwa ARC	Sh. Shirish Aggarwal ARC	Sh. Gajender Singh Nagar ACJ-cum-ARC
7	Ms. Tanya Singh Civil Judge-01	Sh. Mayank Goel Civil Judge-09	Sh. Rupinder Singh Dhiman Civil Judge-06
8	Sh. Vivek Beniwal, Civil Judge-02	Sh. Rahul Verma, Civil Judge-07	Ms. Neha Mittal, Civil Judge-10
9	Ms. Renu Chaudhary Civil Judge-03	Ms. Tanya Singh Civil Judge-01	Sh. Ankit Singla JSCC-cum-ASCJ-cum-GJ
10	Sh. Anshul Mehta, Civil Judge-04	Sh. Vinod Joshi, Civil Judge-05	Ms. Charu Asiwat, Civil Judge-08
11	Sh. Vinod Joshi, Civil Judge-05	Sh. Anshul Mehta, Civil Judge-04	Sh. Shirish Aggarwal, ARC
12	Sh. Rupinder Singh Dhiman Civil Judge-06	Sh. Rahul Verma, Civil Judge-07	Sh. Vivek Beniwal, Civil Judge-02
13	Sh. Rahul Verma, Civil Judge-07	Sh. Vivek Beniwal, Civil Judge-02	Sh. Anshul Mehta, Civil Judge-04
14	Ms. Charu Asiwat, Civil Judge-08	Ms. Neha Mittal, Civil Judge-10	Sh. Mayank Goel, Civil Judge-09
15	Sh. Mayank Goel, Civil Judge-09	Ms. Charu Asiwat, Civil Judge-08	Sh. Vinod Joshi, Civil Judge-05
16	Ms. Neha Mittal, Civil Judge-10	Sh. Mayank Goel, Civil Judge-09	Sh. Rahul Verma, Civil Judge-07

- As and when Sh. Prashant Sharma, SCJ/RC (Central) and his 1<sup>st</sup> Link Sh. Gajender Singh Nagar, ACJ (Central) are on leave or not available due to any unforeseen reason, the matters pertaining to rent cases of the Court of Sh. Prashant Sharma, SCJ/RC (Central) shall be dealt with by Ms. Susheel Bala Dagar, CCJ-cum-ARC (Central) Tis Hazari Courts, Delhi.
- In case 11<sup>th</sup> link Judicial Officer is not available or happens to be on leave, urgent matter pertaining to executions shall be dealt with by the Judicial Officer mentioned in the next row in the column No.1
- In case above mentioned Judicial Officers are not available or are on leave due to any unforeseen reason, the regular civil matters of court shall be fixed by the Reader of the concerned court as per directions issued vide circular No.65754-66014/DJ 19<sup>th</sup> July, 2005.
- Clarification regarding this order may be sought from Sh. Prashant Sharma, SCJ-cum-RC (Central) Tis Hazari Courts, Delhi, if required.

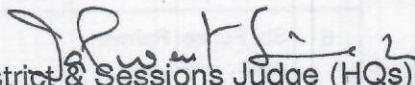
  
**(TALWANT SINGH)**  
 District & Sessions Judge (HQs)  
 Delhi



No. 980/37378-406 /F.1(3)/Gaz/18 Dated 15 APR 2019

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Sh. Ankur Jain, ADJ (Central)/Link Officer In-charge Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The AO(J)/In-charge, Admn. Branch (I,II,III), Office of the SCJ, General Branch, Filing Branch (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The P.S./Reader to the undersigned.
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
7. The Website Committee, Tis Hazari Court, Delhi.

  
District & Sessions Judge (HQs)  
Delhi